

**Post-Graduate Basic Training
College in Tripura**

*1550. Shri Dasaratha Deb: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the only post-graduate Basic Training College of Tripura set up in 1954 has been functioning so far in a rented house;

(b) whether any attached hostel of the college has also been housed in a rented quarter since 1954;

(c) if so, what is the total amount of money spent on account of rent on these two houses so far; and

(d) The present rented house accommodating the Basic Training College has been found to be adequate?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). Yes, Sir.

(c) Rs. 42,971:84 N.P. up to 26th February, 1959.

(d) The present accommodation is barely satisfactory for the present but not adequate for the expending needs of the college.

**Rehabilitation of Assam Border
People**

*1551. Shrimati Manjula Devi: Will the Minister of Home Affairs be pleased to state:

(a) whether a comprehensive programme involving expenditure of Rs. 50 lakhs for economic rehabilitation of the border people in Assam living in autonomous Districts of United Khasi Jaintia Hills, the Garo and Mizo Hills has been recently approved;

(b) if so, the reasons why the border villages of Haritakitalla, Madanpur, Barpunji, Mahishashon, Karikabela and Latu, Zorapata, Sandeah and Sutorkandi which are the targets of heavy firing by the Pakistani troops are excluded from

the comprehensive programme for economic rehabilitation of border people; and

(c) the steps taken for the rehabilitation of these border people in Cachar District?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes, Sir. A block grant of Rs. 25 lakhs has been sanctioned by the Central Government to enable the State Government to take up relief and economic rehabilitation programme for people of United Khasi-Jaintia Hills, Garo Hills and Mizo Districts.

(b) The circumstances under which the programme has been undertaken in the three Autonomous Districts do not apply to these border areas. The State Government, however, render necessary relief to sufferers of recent Pakistan firing.

(c) The State Government have provided gratuitous relief and established necessary relief camps and shelters.

Indo-German Agreement

*1552. Shri Daljit Singh: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that an agreement has been reached between India and Germany for financial assistance to be given by Germany for the training of Indian Engineers in steel production; and

(b) if so, the details thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No, Sir.

(b) Does not arise.

Lubricating Oil

*1554. Sardar Iqbal Singh: Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to